

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

23.

IA-1121/2023 in C.P. (IB)/760(MB)2021

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 18.05.2023

NAME OF THE PARTIES:

State Bank of India

vs

Aaj Ka Anand Papers Limited

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

The Court is convened through Video Conference.

1. Mr. Amir Arsiwala, Ld. Counsel for the Applicant in IA-1121/2021 present.
2. List this matter on 14.06.2023.

Sd/-

PRABHAT KUMAR  
Member (Technical)

Sd/-

KISHORE VEMULAPALLI  
Member (Judicial)